CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.546/97

Wednesday, this the 23rd day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

PK Varghese, Plamoottil House, Kappilmekku, Krishnapuram, Kayamkulam.

Applicant

By Advocate Mr R Rajasekharan Pillai

Vs

- The Indian Council of Agricultural Research(ICAR) represented by its Secretary, New Delhi.
- The Director General, Indian Council of Agricultural Research, New Delhi.
- 3. The Director,
 Central Plantation and Crops
 Research Institute,
 Kasargod.
- The Joint Director,
 Central Plantation and Crops
 Research Institute,
 Krishnapuram, Kayamkulam.

By Advocate Mr CN Radhakrishnan

The application having been heard on 23.4.97 the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

The applicant who had rendered casual service as

Milkman for a period of six years, has filed this application

for a direction to the respondents to engage him as casual

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or temporary basis as Milkman-cum-Mazdoor in preference to outsiders. In the alternative, the applicant has also prayed that the respondents may be directed to consider and dispose of the representation made by him in this regard(A-5).

- 2. When the application has came up for hearing, hearned counsel on either side agreed that the application may now be disposed of finally directing the second respondent to consider and dispose of A-5 representation within a reasonable time.
- 3. In the light of the above submission by the learned counsel at the Bar, we dispose of the application with a direction to the second respondent to consider the representation of the applicant (A-5) in the light of the facts mentioned therein and the rules and instructions on the subject of engagement of Milkman and to give the applicant a speaking order within a period of one month from the date of receipt of this order. No costs.

Dated, the 23rd April, 1997.

DI ELLEVISHIAN PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A-5: True copy of the representation submitted by the applicant before the 2nd, 3rd and 4th respondents dated 14.2.1997.

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